

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4317
TO BE ANSWERED ON 13.12.2019

National Green Tribunal

4317. SHRI GAURAV GOGOI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of cases disposed off by the National Green Tribunal between 2011 and 2019;
- (b) whether the National Green Tribunal has reported about the prevalence of several vacancies of its member posts;
- (c) if so, whether the Government has any plans in place to expedite filling the said vacancies and if so, the details thereof;
- (d) whether the regional benches of the National Green Tribunal are non-functional;
- (e) if so, the details thereof; and
- (f) the corrective measures taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a): The number of cases disposed off by the National Green Tribunal (NGT) from the date of its inception, 04.07.2011 to 30.11.2019 is 28,761.

(b)and (c): The selection of eligible and suitable candidates for filling up the vacancies of Judicial and Expert Members of the NGT is an ongoing process. The Government has recently appointed two Expert Members in October, 2019, out of which one Expert Member has assumed office at NGT on 01.11.2019. For the six vacant posts of Expert Members, fresh applications have been invited. The last date of receipt of applications was 29.11.2019.

(d) to (f): The cases filed/ pending at the Zonal Benches at Bhopal, Kolkata and Pune are being taken up for hearing at the Principal Bench, New Delhi, through Video Conferencing. The Southern Zonal Bench at Chennai has started its function with effect from 02.12.2019.
